

WIT, HUMOUR, POETRY AND COUPLET
4th Session of 17th Lok Sabha (from 14.09.2020 to 23.09.2020)

Sl. No.	Date	Subject	Name of Member / Minister	Poetry/ Humour/ Couplet/ Repartee /Context
1.	15.09.2020	(i) Statutory Resolution regarding Disapproval of Salary, Allowances and Pension of Members of Parliament (Amendment) Ordinance and (ii) Salary, Allowances and Pension of Members of Parliament (Amendment) Bill.	Shri Pralhad Joshi	A Sanskrit Sloka -- Drona Parva from Mahabharata
2.	16.09.2020	(i) Statutory Resolution regarding Disapproval of Banking Regulation (Amendment) Ordinance and (ii) Banking Regulation (Amendment) Bill.	Shri Tejasvi Surya	A Sanskrit Sloka -- from Manusmriti
3.	16.09.2020	(i) Statutory Resolution regarding Disapproval of Banking Regulation (Amendment) Ordinance and (ii) Banking Regulation (Amendment) Bill.	Shri Saptagiri Sankar Ulaka	A verse from Pura Nanooru, a Tamil Sangam Era work
4.	16.09.2020	(i) Statutory Resolution regarding Disapproval of Banking Regulation (Amendment) Ordinance and (ii) Banking Regulation (Amendment) Bill.	Hon. Speaker	Wit / Humour
5.	18.09.2020	Demands for Supplementary Grants and Demands for Excess Grants.	Shri Jayant Sinha	A Poem
6.	18.09.2020	Demands for Supplementary Grants and Demands for Excess Grants.	Shri Dayanidhi Maran	A Kural
7.	18.09.2020	Demands for Supplementary Grants and Demands for Excess Grants.	Shri Bhagwant Mann	A Poem

8.	18.09.2020	(i) Statutory Resolution regarding Disapproval of Taxation and Other Laws (Relaxation of Certain Provisions) Ordinance and (ii) Taxation and Other Laws (Relaxation and Amendment of Certain Provisions) Bill.	Shri B. Manickam Tagore	A Kural
9.	19.09.2020	(i) Statutory Resolution regarding Disapproval of Taxation and Other Laws (Relaxation of Certain Provisions) Ordinance and (ii) Taxation and Other Laws (Relaxation and Amendment of Certain Provisions) Bill.	Shri Anurag Singh Thakur	A Poem
10.	19.09.2020	(i) Statutory Resolution regarding Disapproval of Taxation and Other Laws (Relaxation of Certain Provisions) Ordinance and (ii) Taxation and Other Laws (Relaxation and Amendment of Certain Provisions) Bill.	Shri Anurag Singh Thakur	A Couplet
11.	20.09.2020	Discussion under Rule 193 regarding Covid-19 pandemic in the country.	Dr. Shashi Tharoor	A Poem
12.	20.09.2020	Discussion under Rule 193 regarding Covid-19 pandemic in the country.	Dr. Shashi Tharoor	A Couplet
13.	20.09.2020	Discussion under Rule 193 regarding Covid-19 pandemic in the country.	Shri Dayanidhi Maran	A Kural
14.	20.09.2020	Discussion under Rule 193 regarding Covid-19 pandemic in the country.	Smt. Locket Chatterjee	A Poem of Shri Rabindranath Tagore
15.	20.09.2020	Rashtriya Raksha University Bill.	Col. (Retd.) Rajyavardhan Rathore	A Couplet

16.	21.09.2020	(i) Statutory Resolution regarding Disapproval of Insolvency and Bankruptcy Code (Amendment) Ordinance and (ii) Insolvency and Bankruptcy Code (Second Amendment) Bill.	Dr. Nishikant Dubey	A Couplet
17.	21.09.2020	(i) Statutory Resolution regarding Disapproval of Epidemic Diseases (Amendment) Ordinance and (ii) Epidemic Diseases (Amendment) Bill.	Dr. T. Sumathy <i>alias</i> Thamizhachi Thangapandian	A Kural
18.	21.09.2020	(i) Statutory Resolution regarding Disapproval of Epidemic Diseases (Amendment) Ordinance and (ii) Epidemic Diseases (Amendment) Bill.	Dr. Shrikant Eknath Shinde	A Poem
19.	21.09.2020	(i) Statutory Resolution regarding Disapproval of Epidemic Diseases (Amendment) Ordinance and (ii) Epidemic Diseases (Amendment) Bill	Dr. Sanghamitra Maurya	A Poem
20.	21.09.2020	(i) Statutory Resolution regarding Disapproval of Epidemic Diseases (Amendment) Ordinance and (ii) Epidemic Diseases (Amendment) Bill.	Smt. Jaskaur Meena	A Poem
21.	21.09.2020	(i) Statutory Resolution regarding Disapproval of Homoeopathy Central Council (Amendment) Ordinance, (ii) Homoeopathy Central Council (Amendment) Bill, (iii) Statutory Resolution regarding Disapproval Indian Medicine Central Council (Amendment) Ordinance and (iv) Indian Medicine Central Council (Amendment) Bill.	Dr. Bharati Pravin Pawar	A Poem

22.	22.09.2020	(i) Occupational Safety, Health and Working Conditions Code, (ii) Industrial Relations Code and (iii) Code on Social Security.	Dr. Virendra Kumar	A Poem
23.	22.09.2020	Jammu and Kashmir Official Languages Bill.	Dr. Jitendra Singh	A Couplet

A SANSKRIT SLOKA

While replying to the discussion on (i) Statutory Resolution regarding Disapproval of Salary, Allowances and Pension of Members of Parliament (Amendment) Ordinance and (ii) Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, on 15th September 2020, the Minister of Parliamentary Affairs, Minister of Coal and Minister of Mines, Shri Pralhad Joshi quoted the following famous saying in Drona Parva from Mahabharata :-

न त्वहं कामये राज्यं न स्वर्गं नापुनर्भवम् ।
कामये दुःखतप्तानां प्राणिनामार्तिनाशनम् ।

On hearing this, there was thumping of desks from the Treasury Benches.

A SANSKRIT SLOKA

While participating in the discussion on (i) Statutory Resolution regarding Disapproval of Banking Regulation (Amendment) Ordinance and (ii) Banking Regulation (Amendment) Bill, on 16th September 2020, Hon. Member, Shri Tejasvi Surya recited the following two lines from the Manusmriti :

**“Yo nikshepam narpayati, yascha anikshipya yachate,
tavubau choravat shashyav dhabyava tat samam dhamam”.**

The Hon. Member, Shri Tejasvi Surya explained its meaning as : “A borrower who does not repay his loan and a banker who does not repay a depositor, both are thieves and must be punished.”

On hearing this, there was thumping of desks from the Treasury Benches.

A VERSE FROM “PURA NANOORU”

While participating in the discussion on (i) Statutory Resolution regarding Disapproval of Banking Regulation (Amendment) Ordinance and (ii) Banking Regulation (Amendment) Bill, on 16th September 2020, Hon. Member, Shri Saptagiri Sankar Ulaka repeated what the Minister of Finance and Minister of Corporate Affairs, Smt. Nirmala Sitharaman quoted from Pura Nanooru, which was a Tamil Sangam Era Work, in her Budget Speech :

**“Kai nel aruthuk kavalam koline
Arivudai vendhan neri arindhu koline
Parivu thapa edukum pindam nachin
Yanai pukka pulam pola
Thanum unnan, ulagamum kedume”**

He also explained the narration rendered by the Hon’ble Finance Minister : “A few mounds of rice from paddy that is harvested from a small piece of land would suffice for an elephant but what if the elephant itself enters the fields and starts eating.”

He further added that the Government has unleashed the elephant against cooperative federalism !!

On hearing this, there was thumping of desks from the Opposition Benches.

WIT / HUMOUR

Before replying to the discussion on (i) Statutory Resolution regarding Disapproval of Banking Regulation (Amendment) Ordinance and (ii) Banking Regulation (Amendment) Bill, on 16th September 2020, the Minister of Finance and Minister of Corporate Affairs, Smt. Nirmala Sitharaman sought the permission of Hon'ble Speaker to stand up and reply to the debate.

Hon'ble Speaker, not giving permission to Hon'ble Finance Minister to stand up and reply, said the following :

“अगर मैंने आपको अनुमति दे दी तो अधीर रंजन जी और बालू जी भी रोज खड़े होकर ही सदन में बोलेंगे।“

On hearing this, the entire House burst into laughter.

A POEM

While concluding his speech on the discussion on Demands for Supplementary Grants and Demands for Excess Grants on 18th September 2020, Hon'ble Member, Shri Jayant Sinha recited the following poem:

हमें विश्वास है कि मंजिल से आगे बढ़कर मंजिल तलाश करेंगे।
मिल जाएं हमें नदियां, समुद्र तलाश करेंगे ।
आत्मनिर्भरता के विशाल सागर को पार करके ही विराम करेंगे।

On hearing this, there was thumping of desks from the Treasury Benches.

A KURAL

While participating in the discussion on Demands for Supplementary Grants and Demands for Excess Grants on 18th September 2020, Hon. Member, Shri Dayanidhi Maran shared a quote from Thirukkural :

**“Anbilaa Ellaam Thamakkuriyar Anbudaiyaar
Enpum Uriyar Pirarkku.”**

He explained its meaning as : “Those who are destitute of love, appropriate all they have to themselves; but those who possess love, consider even their bones to belong to others.”

On hearing this, there was thumping of desks from the Opposition Benches.

A POEM

While participating in the discussion on Demands for Supplementary Grants and Demands for Excess Grants on 18th September 2020, Hon. Member, Shri Bhagwant Mann recited the following poem :

“देश की जीडीपी माइनस है, सरकार हर मुद्दे पर साइलेंस है,
 आज-कल करते नहीं हैं, वह काले धन की बात,
 जनता की सुनते नहीं है, सिर्फ करते हैं अपने मन की बात,
 जिसको सुन-सुनकर अब तो दुखी आकाशवाणी रेडियो के माइक हो गए,
 लेकिन सरकार जी, एक बात आपको माननी पड़ेगी कि,
 इस बार आप सोशल मीडिया पर लाइक से ज्यादा डिसलाइक हो गए,
 देश के बेरोजगारों, पकौड़े तलो और भारतीय नरुल के कुत्ते पालो,
 सरकार जी, अपनी हर योजना की नाकामी को कोविड के कंधे पर डालो,
 न तालियों से, न थालियों से कोरोना गया,
 न टॉर्च और मोमबत्ती की दिवालियों से कोरोना गया,
 हां, इस बात से आप गोदी मीडिया के तो नायक हो गए,
 लेकिन एक बात आपको माननी पड़ेगी कि
 आप लाइक से ज्यादा डिसलाइक हो गए,
 लोग कह रहे हैं कि चाइना की तरफ से आने वाली
 असली गोलियों को रोकने का प्रबंध करो,
 सरकार कह रही है कि पहले नकली गोलियों वाली पबजी बंद करो,
 हमारा चाइना के सामान के साथ तो धार्मिक नाता है,
 क्योंकि रावण, मेघनाथ और कुम्भकरण का पुतला भी तो वहीं से बनकर आता है।”

On hearing this, there was thumping of desks from the Opposition Benches.

A KURAL

While participating in the debate on (i) Statutory Resolution regarding Disapproval of Taxation and Other Laws (Relaxation of Certain Provisions) Ordinance and (ii) Taxation and Other Laws (Relaxation and Amendment of Certain Provisions) Bill, on 19th September 2020, Hon. Member, Shri B. Manickam Tagore concluded his speech by reciting the following Thirukkural :

**“pazhudhennum mandhiriyin pakkadhadhul thevvor
ezhupadhu koti urum”**

He explained its meaning as : “It is far better to have 70 crores of enemies than a Minister at her side who intends to ruin.”

On hearing this, there was thumping of desks from the Opposition Benches.

A POEM

While intervening in the discussion on (i) Statutory Resolution regarding Disapproval of Taxation and Other Laws (Relaxation of Certain Provisions) Ordinance and (ii) Taxation and Other Laws (Relaxation and Amendment of Certain Provisions) Bill, on 19th September 2020, the Minister of State in the Ministry of Finance and Minister of State in the Ministry of Corporate Affairs, Shri Anurag Singh Thakur recited the following poem :

“ख्याली पुलाव से इनका रिश्ता है बड़ा पुराना,
गफलत एक उम्र तक थी कि कदमों में है जमाना,
खुदगर्ज झूठ की उम्र होती है बड़ी छोटी,
आपका हर बार पकड़े जाना, फिर बहाना बना देना।”

On hearing this, there was thumping of desks from the Treasury Benches.

A COUPLET

While intervening in the discussion on (i) Statutory Resolution regarding Disapproval of Taxation and Other Laws (Relaxation of Certain Provisions) Ordinance and (ii) Taxation and Other Laws (Relaxation and Amendment of Certain Provisions) Bill, on 19th September 2020, the Minister of State in the Ministry of Finance and Minister of State in the Ministry of Corporate Affairs, Shri Anurag Singh Thakur recited the following couplet :

“अभी तो साजे दिल में तराने बहुत हैं, अभी आपके कच्चे-चिड़े सामने आने बहुत हैं।
नए गीत पैदा हुए हैं उन्हीं से, जो नगमें पुराने बहुत हैं - जो नगमें पुराने बहुत हैं।”

On hearing this, there was thumping of desks from the Treasury Benches.

A POEM

While participating in the discussion under Rule 193 regarding Covid-19 pandemic in the country on 20th September 2020, Hon. Member, Dr. Shashi Tharoor recited the following poem :

“हम यह नहीं कहते कि महामारी नहीं थी, हम यह बता रहे हैं कि तैयारी नहीं थी,
तैयारी से लड़ते तो हालात ऐसे न होते, रेल की पटरी पर वे प्रवासी न सोते,
साइकिल पर बूढ़े बाप को बेटी नहीं ढोती, लाश पर मां की कभी बच्ची नहीं रोती,
अर्थव्यवस्था इस तरह निपात न होती, शायद हमारी इतनी बुरी मात न होती,
विश्व पटल पर हम कभी प्रथम नहीं आते, जितने मरे हैं लोग, वे मारे नहीं जाते,
अच्छी सी कोई योजना हम रख सकते थे,
मिल-जुल सलाह करते तो शायद बच सकते थे,
हम यह नहीं कहते कि महामारी नहीं थी, हम यह बता रहे हैं कि तैयारी नहीं थी।”

On hearing this, there was thumping of desks from the Opposition Benches.

A COUPLET

While participating in the discussion under Rule 193 regarding Covid-19 pandemic in the country on 20th September 2020, Hon. Member, Dr. Shashi Tharoor recited the following couplet :

घर-घर में अंधेरा है, कहीं बहार नहीं है,
बैठे हैं युवा खाली, रोजगार नहीं है।

On hearing this, there was thumping of desks from the Opposition Benches.

A KURAL

While participating in the discussion under Rule 193 regarding Covid-19 pandemic in the country on 20th September 2020, Hon. Member, Shri Dayanidhi Maran recited the following Thirukkural:

“Idippaarai Ilaadha Emaraa Mannan

Keduppaar Ilaanum Ketum”

He went on to explain its meaning as : “If a King does not have good advisors who stop him and tell him that he was doing wrong and that he should do not do that, then he will fall into ruin.”

On hearing this, there was thumping of desks from the Opposition Benches.

A POEM

While participating in the discussion under Rule 193 regarding Covid-19 pandemic in the country on 20th September 2020, Hon. Member, Smt. Locket Chatterjee concluded her speech by reciting the following poem of Shri Rabindranath Tagore :

**'O my lord,
Kindly remove all fear of people,
Fear of administration,
Fear of death from this unfortunate country.
This huge burden on the suppressed,
This continuous pain,
This prostration on dirt everyday,
Punishment every moment,
This disrespect of self,
Inside out,
This bondage of slavery,
Bowling down of head before others every now and then –
Sacrifice of human dignity –
Do away with this burden of shame.
Let us stand upright in the infinite sky line
Amidst liberal light and open air'**

On hearing this, there was thumping of desks from the Treasury Benches.

A COUPLET

While participating in the discussion on Rashtriya Raksha University Bill, on 20th September 2020, Hon. Member, Col. (Retd.) Rajyavardhan Rathore recited the following couplet :

“कुनद हड डलनस डल डल डलनस डरवलड
कडूतर डल कडूतरडलड डल डलड”

On hearing this, there was thumping of desks from the Treasury Benches.

A COUPLET

While participating in the discussion on (i) Statutory Resolution regarding Disapproval of Insolvency and Bankruptcy Code (Amendment) Ordinance and (ii) Insolvency and Bankruptcy Code (Second Amendment) Bill on 21st September 2020, Hon. Member, Dr. Nishikant Dubey recited the following couplet of Dixit Dankouri :

“न मांझी, न रहबर, न हक़ में हवाएं,
है कश्ती भी जर्जर, ये कैसा सफर है?”

On hearing this, there was thumping of desks from the Treasury Benches.

A KURAL

While participating in the discussion on (i) Statutory Resolution regarding Disapproval of Epidemic Diseases (Amendment) Ordinance and (ii) Epidemic Diseases (Amendment) Bill, on 21st September 2020, Hon. Member, Dr. T. Sumathy *alias* Thamizhachi Thangapandian recited the following Thirukkural:

**“Varumunnar kavadhan vazhkai yerimunnar
Vaithuru pola kedum”**

The Hon’ble Member explained it as : “The prosperity of him who does not timely guard against the faults, will perish like the straw before the fire. In brief, prevention is better than cure.”

On hearing this, there was thumping of desks from the Opposition Benches.

A POEM

While participating In the discussion on (i) Statutory Resolution regarding Disapproval of Epidemic Diseases (Amendment) Ordinance and (ii) Epidemic Diseases (Amendment) Bill, on 21st September 2020, Hon. Member, Dr. Shrikant Eknath Shinde concluded his speech by reciting the following poem :

“यूं ही बेसबब न फिरा करो, कोई शाम घर भी रहा करो,
वो गज़ल की सच्ची किताब है, उसे चुपके-चुपके पढ़ा करो,
कोई हाथ भी न मिलाएगा, जो गले मिलोगे तपाक से,
ये नए मिज़ाज का शहर है, ज़रा फ़ासले से मिला करो,
और सोशल डिस्टैन्सिंग से रहा करो।”

On hearing this, there was thumping of desks from the Treasury Benches.

A POEM

While participating in the discussion on (i) Statutory Resolution regarding Disapproval of Epidemic Diseases (Amendment) Ordinance and (ii) Epidemic Diseases (Amendment) Bill, on 21st September 2020, Hon. Member, Dr. Sanghamitra Maurya concluded her speech by reciting the following poem :

‘हर आपदा में देश का साथ दिया है मोदी सरकार ने,
हर नागरिक के सामने ढाल बनी है कोरोना काल में,
मोदी जी हमें आप पर पूरा भरोसा है,
क्योंकि देश को भंवर से निकाला है मोदी सरकार ने।’

On hearing this, there was thumping of desks from the Treasury Benches.

A POEM

While participating in the discussion on (i) Statutory Resolution regarding Disapproval of Epidemic Diseases (Amendment) Ordinance and (ii) Epidemic Diseases (Amendment) Bill, on 21st September 2020, Hon. Member, Smt. Jaskaur Meena recited the following poem :-

“मंत्री बैद गुर तीनि जों प्रिय बोलहिं भय आस,
राज धर्म तन तीनि कर होई बेगिहीं नासा॥”

On hearing this, there was thumping of desks from the Treasury Benches.

A POEM

While participating in the discussion on (i) Statutory Resolution regarding Disapproval of Homoeopathy Central Council (Amendment) Ordinance, (ii) Homoeopathy Central Council (Amendment) Bill, (iii) Statutory Resolution regarding Disapproval Indian Medicine Central Council (Amendment) Ordinance and (iv) Indian Medicine Central Council (Amendment) Bill, on 21st September 2020, Hon. Member, Dr. Bharati Pravin Pawar concluded her speech by reciting the following poem :-

“सर्वे भवन्तु सुखिनः
सर्वे सन्तु निरामयाः।”

“अपनी संस्कृति अपना गौरव, इतिहास अमर है अपना,
ऋषि मुनियों ने देखा जी निरोग जीवन का सपना,
आओ हम इसको अपनाएं,
भारत को समृद्ध बनाएं और निरोगी जीवन पाएं।”

On hearing this, there was thumping of desks from the Treasury Benches.

A POEM

While participating in the discussion on (i) Occupational Safety, Health and Working Conditions Code, (ii) Industrial Relations Code and (iii) Code on Social Security, on 22nd September 2020, Hon. Member, Dr. Virendra Kumar recited the following poem:

“परिन्दों को नहीं दी जाती तालीम उड़ानों की,
वे खुद ही तय करते हैं मंजिल आसमानों की।
रखता है जो हौसला आसमां को छूने का,
नहीं होती है परवाह उसे गिर जाने की।”

On hearing this, there was thumping of desks from the Treasury Benches.

A COUPLET

While intervening in the discussion on Jammu and Kashmir Official Languages Bill, on 22nd September 2020, the Minister of State of the Ministry of Development of North Eastern Region, Minister of State in the PMO, Minister of State in the Ministry of Personnel, Public Grievances and Pensions, Minister of State in the Dept. of Atomic Energy and Minister of State in the Department of Space, Dr. Jitendra Singh concluded his speech by citing the following couplet :

“सुन तो सही जहां में है तेरा फ़साना क्या,
कहती है तुझ को खल्क-ए-खुदा गाएबाना क्या।”

On hearing this, there was thumping of desks from the Treasury Benches.